

Pradesh has requested for financial assistance for development of tourism infrastructure at Devaria, Lalitpur, Bilari, Ayodhya, Chitrakoot and for purchase of adventure sports equipment, tents and flood-lighting of monuments.

[English]

PROPOSAL FOR NEW TRAIN BETWEEN BOMBAY-MANMAD

1064. DR. VASANT NIWRUTTI PAWAR: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to introduce a new train between Bombay and Manmad; and

(b) if so, the details thereof alongwith other facilities to be provided by the railways on these two stations ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN) : (a) No, Sir.

(b) Does not arise.

[Translation]

OIL RESERVES IN GUJARAT AND WEST BENGAL

1065. SHRI RAM NAIK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether preliminary survey had shown that areas in Gujarat and West Bengal have enough oil to meet the country's petroleum needs; and

(b) if so, the steps taken/proposed by the Oil and Natural Gas Commission to explore the oil in those States ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) No Sir.

(b) Does not arise.

REVISION OF RATE OF ROYALTY TO GOVERNMENT OF BIHAR

1066. SHRI CHHEDI PASWAN :

SHRI RAM LAKHAN SINGH YADAV :

MOHAMMAD ALI ASHRAF FATMI : Will the Minister of COAL be pleased to state :

(a) whether the Government of Bihar has requested the Union Government to revise the rates of royalty on coal by fixing it at 40 per cent of its pits-head volume of coal on ad valorem basis;

(b) if so, when this request was received by the Union Government; and

(c) the action taken thereon so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA) : (a) to (c) Yes Sir, the request of the Government of Bihar for fixing the rate of royalty on coal at 40 per cent of the pit-head price on ad valorem basis was received in March, 1991. The proposal to revise the rates of royalty on coal is under consideration of the Government.

[English]

PERMISSION TO PRIVATE AIRLINES

1067. SHRI YASWANTRAO PATIL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the criteria for allowing private airlines to operate in the country ;

(b) the number of private airlines allowed to operate and the number of pending cases seeking permission of the Government;

(c) whether the Government have any proposal to hand over the air services to private airlines for the places having landing facilities and without any air services there;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) The guidelines have been laid down in A.I.C. No. 24/1990.